Annexure – 9
Name of the corporate debtor: Innovative Tyres & Tubes Limited; Date of commencement of CIRP: 28.03.2022; List of creditors as on: 23.07.2022
List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Details of claim		Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	received							contingent	mutual dues,	claim not	claim under	any
		Date of	Amount	Amount of	Nature of	Amount covered	Amount	Whether	claim	that may be set-	admitted	verification	
		receipt	claimed	claim	claim	by	covered by	related		off			
		-		admitted		security interest	guarantee	party?					